ITEM NO.21 COURT NO.1 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 299/2025

DR. K.A. PAUL @ KILARI ANAND Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(IA No. 186436/2025 - APPLICATION FOR PERMISSION, IA No. 274490/2025 – CLARIFICATION/DIRECTION and IA No. 274483/2025 – INTERVENTION/IMPLEADMENT)

WITH

T.C.(C) No. 133/2025 (XVI-A)
(IA No. 298739/2025 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 313205/2025 - EARLY HEARING APPLICATION)

T.C.(C) No. 112/2026 (XVI-A)

T.C.(C) No. 113/2026 (XVI-A)

T.C.(C) No. 114/2026 (XVI-A)

T.C.(C) No. 134/2025 (XVI-A)

T.C.(C) No. 135/2025 (XVI-A)

T.C.(C) No. 137/2025 (XVI-A)

W.P.(C) No. 1008/2025 (PIL-W)
(IA No. 266029/2025 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1050/2025 (X)

T.C.(C) No. 149/2025 (XVI-A)

W.P.(C) No. 1167/2025 (X)

W.P.(C) No. 1239/2025 (X)

T.C.(C) No. 137/2026 (XVI-A)

T.C.(C) No. 111/2026 (XVI-A)

W.P.(C) No. 404/2026 (PIL-W)
(IA No. 92665/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Signature Not Verified
Digitally signed by
NITIN TALREJA
Date: 2026.10.09
17:34:48 IST
Reason:

Date : 06-10-2026 These matters were called on for hearing today.

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HON'BLE MRS. JUSTICE V. MOHANA

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List on 17.12.2026.

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(PREETHI DILEEP KUMAR)
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